

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 3910 of 2020

Ajay Kumar Chaudhary. -----
Versus**Petitioner**
The State of Jharkhand. -----
...**Opposite Party**

Coram: HON'BLE MR JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Manoj Kumar Ram, Advocate
For the State : Mr. Rajesh Kumar No. 2, A.P.P.

02/7.7.2020 Call for the case diary from the court concerned and put up this case on
receipt thereof.

(Rongon Mukhopadhyay, J)

Rakesh/-